

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. App. (AT) (Insolvency) No. 1398 of 2019

IN THE MATTER OF:

Ambika Prasad Sharma

...Appellant

Versus

Horizon Buildcon Pvt. Ltd. & Anr.

...Respondents

Present:

For Appellant :

Mr. Abhijeet Sinha, Mr. Vikrant Singh, Mr. Mangesh Krishna, Mr. Aditya Shukla and Ms. Nattasha Garg, Advocates

For Respondents:

**Mr. Abhishek Anand, Mr. Kunal Godhwani and Nikshubha Sethi, Advocates for R-1
Mr. Mrinali Prasad, Mr. Vikram, Mr. Vikash Shukla and Mr. Aishvary Vikram, Advocates for R-2**

O R D E R

(Through Virtual Mode)

16.10.2020 Heard Mr. Abhijeet Sinha, Advocate representing the Appellant in part. Hearing remained inconclusive. Mr. Abhijeet Sinha, Advocate intends to file short written synopsis, not exceeding three pages along with relevant case laws. The same be done within a week with advance copy provided to the learned counsel for the Respondents.

List the appeal 'for further hearing' on **26th November, 2020** at 2.00 P.M.

**[Justice Bansi Lal Bhat]
Acting Chairperson)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Shreesha Merla]
Member (Technical)**